RAJYA SABHA

Licence Fee from the Radio and Television set Holders

†3958. SHRI UDAY PRATAP SINGH: SHRI RAMA SHANKAR KAUSHIK: SHRI KARNEDU BHATTACHARJEE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether any proposal of the PrasaF Bharati is under consideration of Government with regatrd to charging huge amount as licence fee from the radio and television set holders;
 - (b) if so, the details thereof and the reasons for such a proposal;
- (c) whether Government are considering to turn down the said proposal of Prasar Bharati;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD): (a) and (b) Prasar Bharati have intimated that a proposal for imposing licence fee on radio/TV sets is under their consideration.

(c) Government do not propose to charge any licence fee on radio/ TV sets.

(d)and(e) Do not arise.

FDI in Print Media

†3959.SHRI RAJIV RANJAN SINGH LALAN':

SHRI RAM JETHMALANI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government are considering the proposal to allow more foreign capital investment in news agencies;
- (b) if so, the outlines of the said proposal and whether news agencies have also requested Government to bring this proposal; and
 - (c) if so, the details thereof?

[†] Original notice of the question was received in Hindi.